

**National Company Law Tribunal**

**Allahabad Bench**

CP NO.51/2016

CA NO 34/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE COMPANY: Sopra India Private Limited & Steria (India) Limited

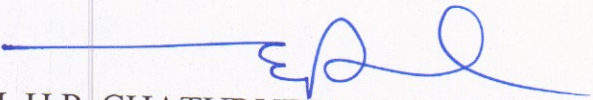
SECTION OF THE COMPANIES ACT: u/s 391 & 394 of companies act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Diptiman Singh, Advocate	Petitioner		D Singh 16/2/17
2.	M. K. Bagri	Off. Liquidator	Off. Liquidator & ROC (N.A.)	M. K. Bagri 16/2/17

Order dated 16.02.2017

CP No.51/2016 CA No.34/2016 Sopra India Private Limited & Steria (India) Limited

Shri Diptiman Singh represents counsel for the petitioner. Official liquidator represents Central Government through the office of the Regional Director. The present case is received from the Hon'ble High Court of Allahabad as transferred under Section 434 (1) of the Companies Act, 2013. In this matter report from the ROC as well as the affidavit of the Regional Director is still awaited hence time is granted. The matter be listed on 16.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 16.02.2017